

(A)

Serial
No. of
OrderDate of
Order

Order with Signature

4 2.11.95

Shri B.S.Tripathy, learned
counsel for the petitioner states that the
petitioner does not wish the press this
petition. Accordingly dismissed as not pressed.

Shri U.B.Mohapatra, learned
Additional Standing Counsel is present.

VICE-CHAIRMAN
MEMBER (ADMINISTRATIVE)

Adj to post
vacation.

For Admin. Pl.

BY
10/11/95.

Bench.

Received the copy
of the OA.

25/10/95

Mr. U.B.Mohapatra
As on behalf of
Respects has filed the
Counter. Copy served.
Adj to 2.11.95.

For Admin. pl.

BY
1-11-95

Bench.